

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/4870/2026 ARBP/5/2026	M/S. K.K.ROADLINES, CUTTACK VS NATIONAL ALUMINIUM COMPANY LTD. (NALCO),BHUBANESWAR	SASWAT KUMAR ACHARYA VS	// (//
2	D-BLAPL/3710/2026 BLAPL/1278/2026	URMILA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /975 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001894/2025
3	D-BLAPL/3728/2026 BLAPL/1279/2026	GHANASHYAM SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /292 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000028/2025
4	D-BLAPL/3746/2026 BLAPL/1280/2026	BIPIN CHATRIYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2025
5	D-BLAPL/3760/2026 BLAPL/1281/2026	BULA @ AJAY MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /2 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000550/2024
6	D-BLAPL/3766/2026 BLAPL/1282/2026	KHURSID RABBANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
7	D-BLAPL/3809/2026 BLAPL/1283/2026	ARUN KUANR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
8	D-BLAPL/3835/2026 BLAPL/1284/2026	MUNA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /548 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000007/2026
9	D-BLAPL/2987/2026 BLAPL/1285/2026	GANESWAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000015/2023
10	D-BLAPL/3839/2026 BLAPL/1286/2026	RAJENDRA NAYAK @ RAJU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /133 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000008/2026
11	D-BLAPL/3138/2026 BLAPL/1287/2026	PAPU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /332 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000699/2025

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12	D-BLAPL/3679/2026 BLAPL/1288/2026	MANTU SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /516 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000639/2025
13	D-BLAPL/3400/2026 BLAPL/1289/2026	BINOD BIHARI PRADHAN @ BINA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	JATNI P.S. /293 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000520/2024
14	D-BLAPL/3536/2026 BLAPL/1290/2026	MD. TARIK @ MUNU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /313 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001254/2025
15	D-BLAPL/2608/2026 BLAPL/1291/2026	CHANDAN PUJARI VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
16	D-BLAPL/2615/2026 BLAPL/1292/2026	TULARAM PUJARI VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
17	D-BLAPL/3375/2026 BLAPL/1293/2026	MANOJ BARIK @ MUNA VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /30 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000005/2026
18	D-BLAPL/3382/2026 BLAPL/1294/2026	MATHURA @ RADHAKANTA DAS VS STATE OF ODISHA	BHARATI DASH VS	BHOGRAI /396 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000742/2025
19	D-BLAPL/3626/2026 BLAPL/1295/2026	FANINDRA KUMAR SAHU VS STATE OF ODISHA(VIG.)	BYOMOKESH SAHOO VS	SAMBALPUR VIGILANCE /29 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000013/2025
20	D-BLAPL/3600/2026 BLAPL/1296/2026	UPENDRA MOAHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0000688/2025
21	D-BLAPL/3672/2026 BLAPL/1297/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
22	D-BLAPL/3706/2026 BLAPL/1298/2026	SANTU @ SANTOSH KUMAR ROUSTRAY @ SANTOSH KU. ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /23 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000005/2026
23	D-BLAPL/3453/2026	BANSHIDHAR ROUSTRAY	AMITAV TRIPATHY	BANAPUR P.S. /418 /2022

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	BLAPL/1299/2026	VS STATE OF ODISHA	VS	A.D.J.,KHURDA(Khordha) ST/0000097/2023
24	D-BLAPL/3616/2026 BLAPL/1300/2026	UPENDRA MOHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0000573/2025
25	D-BLAPL/3762/2026 BLAPL/1301/2026	VISHAL SAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /449 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0001370/2025
26	D-BLAPL/3768/2026 BLAPL/1302/2026	KRUSHNA HANTAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000092/2025
27	D-BLAPL/3719/2026 BLAPL/1303/2026	KALIA BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /249 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000151/2024
28	D-BLAPL/3184/2026 BLAPL/1304/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /411 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000648/2024
29	D-BLAPL/3794/2026 BLAPL/1305/2026	ASHISH KUMAR DASH VS STATE OF ODISHA	ANSHUMAN PANDA VS	BARGARH /439 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000058/2025
30	D-BLAPL/3765/2026 BLAPL/1306/2026	AJAY KUMAR CHHOTRAY VS STATE OF ODISHA	PULLIN MARTHA VS	CHOUDWAR /340 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000015/2025
31	D-BLAPL/1620/2026 BLAPL/1307/2026	UMASHANKAR PANDEY VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /129 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000026/2024
32	D-BLAPL/3779/2026 BLAPL/1308/2026	SIKRETI CHAUDHARY @ PAPU @ SRIKETI CHOUDHURY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /719 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000098/2025
33	D-BLAPL/3080/2026 BLAPL/1309/2026	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /78 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000073/2025
34	D-BLAPL/2336/2026 BLAPL/1310/2026	MAHBOOB @ MIRZA MEHBOOB BEG VS	ASIT KUMAR JENA VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur)

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35	D-BLAPL/3296/2026 BLAPL/1311/2026	STATE OF ODISHA PRAKASH PRUSTY @ SAHOO VS STATE OF ODISHA	ABHIJIT DAS VS	CT/0002398/2025 PURI TOWN /48 /2010 2ND A.D.J.,PURI(Puri) ST/0000845/2025
36	D-BLAPL/3352/2026 BLAPL/1312/2026	AJAYA NAYAK @ AJAY KUMAR NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	ASTARANGA /172 /2025 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000123/2025
37	D-BLAPL/3088/2026 BLAPL/1313/2026	JAGA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /72 /2011 A.D.J.,ANGUL(Anugul) CT/0000247/2024
38	D-BLAPL/3818/2026 BLAPL/1314/2026	NARASINGHA @ NARASINGH MEHER VS STATE OF ODISHA	GOKULA NANDA SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh) Spl/0000002/2026
39	D-BLAPL/3820/2026 BLAPL/1315/2026	MANOJ KUMAR BEHERA @ MANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /212 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000097/2025
40	D-BLAPL/3821/2026 BLAPL/1316/2026	PRASANTA KAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000034/2025
41	D-BLAPL/3241/2026 BLAPL/1317/2026	LUSITA NAIK @ LUCY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /61 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000040/2025
42	D-BLAPL/3370/2026 BLAPL/1318/2026	LAXMIDHAR SAHOO @ LUCKY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /84 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000014/2024
43	D-BLAPL/3844/2026 BLAPL/1319/2026	ACHUTA ALTIA @ GOLA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /195 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000150/2025
44	D-BLAPL/3711/2026 BLAPL/1320/2026	TULU BEHERA VS STATE OF ODISHA	ADITI HOTA VS	NIALI /359 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000269/2025
45	D-BLAPL/3962/2026 BLAPL/1321/2026	MUKESH BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000015/2026

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46	D-BLAPL/3967/2026 BLAPL/1322/2026	JITENDRA SAHOO @ JITU @ JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /407 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000394/2025
47	D-CMP/4737/2026 CMP/260/2026	SUDHIR KUMAR DAS VS MADHUSUDAN DAS	MD. GOLAM MADANI VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002459/2024
48	D-CMP/4739/2026 CMP/261/2026	LAXMIDHAR @ LAXMIKANTA SAHU VS ASHAMANI SAHU	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000211/2020
49	D-CMP/2666/2026 CMP/262/2026	UTTAM KUMAR PANIGRAHI VS JAYANTI SAHU @ PANIGRAHI	ACHYUTANANDA PATTANAIAK VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH) CS/0000290/2018
50	D-CMP/4973/2026 CMP/263/2026	SARASWATI NAYAK VS SUNITA BISWAL	DEBASIS TRIPATHY VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapada) IA/0000017/2025
51	D-CMP/5239/2026 CMP/264/2026	PRAMILA SAHOO VS BINAPANI NAYAK	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL Fao/0000016/2025
52	D-CMP/3149/2026 CMP/265/2026	SHAKUNTALA JENA VS CHIEF MANAGER, PUNJAB AND SIND BANK, ASHOK NAGAR, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Fao/0000005/2026
53	D-CMP/5137/2026 CMP/266/2026	GODA SURYA NARAYAN VS M/S. HERAEUS ELECTRO NITE INTERNATIONAL NV	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000154/2013
54	D-CONTC/54905/2025 CONTC/838/2026	SIMANCHALA GOUDA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// () //
55	D-CONTC/783/2026 CONTC/839/2026	GOURANGA CHANDRA SAHU VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR	ADV. VS	// () //
56	D-CONTC/2872/2026 CONTC/840/2026	HARIHARA DASH VS ANU GARG, IAS	ADV. VS	// () //
57	D-CONTC/3246/2026	KHIROD KUMAR BARAL	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/841/2026	VS	VS	0
		SHYAMSUNDAR TUDU, SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK		//
58	D-CONTC/3932/2026	SASHIKANT SETHI	ADV.	//
	CONTC/842/2026	VS	VS	0
		PRAVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER(TPWODL), BURLA		//
59	D-CONTC/4418/2026	TAPAN CHANDRA DAS	ADV.	//
	CONTC/843/2026	VS	VS	0
		DIBYA JYOTI PARIDA, IAS		//
60	D-CONTC/4510/2026	KANHU MAJHI	ADV.	//
	CONTC/844/2026	VS	VS	0
		KAILASH CHANDRA DAS, SPL. L.A.O., LOWER INDRA IRRIGATION PROJECT, NUAPADA		//
61	D-CONTC/4512/2026	SURENDRANATH PANIGRAHI	ADV.	//
	CONTC/845/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
62	D-CONTC/4540/2026	MAHIMA MANJARI SWAIN	ANIMESH MOHANTY	//
	CONTC/846/2026	VS	VS	0
		TUSAR JYOTI KANTA, TAHASILDAR BARANGA, CUTTACK		//
63	D-CONTC/4579/2026	RAJKUMAR CHALAN	ADV.	//
	CONTC/847/2026	VS	VS	0
		K.MURUGESAN, IFS		//
64	D-CONTC/4582/2026	DAMODAR GURU	ADV.	//
	CONTC/848/2026	VS	VS	0
		K.MURUGESAN, IFS		//
65	D-CONTC/4597/2026	LAXMIDHAR MAJHI	ADV.	//
	CONTC/849/2026	VS	VS	0
		SANJAY KUMAR SINGH, PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT., KHURDA		//
66	D-CONTC/4620/2026	B.SANKARA RAO	ADV.	//
	CONTC/850/2026	VS	VS	0
		ASWATHY S, I.A.S		//
67	D-CONTC/4625/2026	PRABHA XESS	ADV.	//
	CONTC/851/2026	VS	VS	0
		BIJAYA KUMAR NAYAK, OAS		//
68	D-CONTC/4636/2026	GOBARDHAN PARAJA	MANORANJAN PADHY	//
	CONTC/852/2026	VS	VS	0

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69	D-CONTC/4692/2026 CONTC/853/2026	SABYASACHI JENA, TAHASILDAR, JEYPUR RANJIT PRADHAN VS DR.AURABINDA PADHI, I.A.S	PRASANNA KUMAR DASH VS	// // 0 //
70	D-CONTC/4695/2026 CONTC/854/2026	RANJIT PRADHAN VS DR.AURABINDA PADHI, I.A.S	PRASANNA KUMAR DASH VS	// 0 //
71	D-CONTC/4694/2026 CONTC/855/2026	NEELAMADHAB BRAHMA VS SUBHA SARMA, IAS	ADV. VS	// 0 //
72	D-CONTC/4697/2026 CONTC/856/2026	ABHAYA KUMAR DAS VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
73	D-CONTC/4699/2026 CONTC/857/2026	PRASANNA KUMAR MALL VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
74	D-CONTC/4700/2026 CONTC/858/2026	MOHAN CHARAN DASH VS GIRISH S.N., I.A.S	ADV VS	// 0 //
75	D-CONTC/4708/2026 CONTC/859/2026	SAUMYADIP CHAKRABARTY VS SURYAWANSHI MAYUR VIKAS,IAS	ADV VS	// 0 //
76	D-CONTC/1950/2026 CONTC/860/2026	AKSHAYA KU.MOHANTY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
77	D-CONTC/3547/2026 CONTC/861/2026	RABINDRANATH BEHERA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/50441/2025 CONTC/862/2026	HARISH CHANDRA JENA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	JAGAJIBAN PRADHAN VS	// 0 //
79	D-CONTC/54738/2025 CONTC/863/2026	MOHANA RANA VS DR.N.THIRUMALLA NAIK,IAS	ADV. VS	// 0 //

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80	D-CONTC/2348/2026 CONTC/864/2026	SARAT CHANDRA BARAL VS PRASANTA KUMAR TARAI,OAS	ADV VS	// 0 //
81	D-CONTC/2352/2026 CONTC/865/2026	SWARNALATA KHATUA VS PRASANTA KUMAR TARAI,OAS, SUB COLLECTOR ,JAGATSINGHPUR	ADV VS	// 0 //
82	D-CONTC/2633/2026 CONTC/866/2026	PRADIPTA KUMAR JENA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/3173/2026 CONTC/867/2026	DURGA PRASAD PADHI VS USHA PADHI, I.A.S	PRASANTA KUMAR TRIPATHY VS	// 0 //
84	D-CONTC/3321/2026 CONTC/868/2026	GAJAMATI KARSEL VS P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA	ADV. VS	// 0 //
85	D-CONTC/3331/2026 CONTC/869/2026	HIRAN PYARI TIRKEY VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// 0 //
86	D-CONTC/3335/2026 CONTC/870/2026	ASHISH BURH VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// 0 //
87	D-CONTC/3339/2026 CONTC/871/2026	SEBSIANA KULLU VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
88	D-CONTC/3898/2026 CONTC/872/2026	SURAJ PRAKASH BANK VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
89	D-CONTC/4034/2026 CONTC/873/2026	RANJIT EKKA VS P.K.PATRO, DIST. LABOUR OFFICER, ROURKELA	ADV. VS	// 0 //
90	D-CONTC/4112/2026 CONTC/874/2026	DR. BIRANCHI NARAYAN MOHAPATRA VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
91	D-CONTC/593/2026	USHARANI SAMAL	PRONOY MOHANTY	//

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	CONTC/875/2026	VS SIBASHISH PARIDA, OAS	VS	() //
92	D-CRLA/3508/2026 CRLA/146/2026	DEBENDRA ROUT@ DEBENDRA KUMAR ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /244 /2016 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000163/2022
93	D-CRLA/3515/2026 CRLA/147/2026	SURYAKANTA MANTRI VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	TIRTOL /663 /2025 DISTRICT & SESSIONS JUDGE,JAGATSIP Spl/0000406/2025
94	D-CRLA/96/2026 CRLA/148/2026	BENUDHAR MOHANTY VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /63 /2010 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000003/2012
95	D-CRLA/3527/2026 CRLA/149/2026	AJIT JENA VS STATE OF ODISHA	BINI MISHRA VS	KALINGA NAGAR /145 /2021 A.D.J.,JJPUR ROAD(Jajapur) ST/0000028/2021
96	D-CRLA/3183/2026 CRLA/150/2026	MANOJ SEKHAR MALLICK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	INFOCITY PS /286 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000570/2021
97	D-CRLA/2852/2026 CRLA/151/2026	SARAT NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /216 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000033/2024
98	D-CRLA/3597/2026 CRLA/152/2026	SUMANTA MALLIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	KENDRAPARA SADAR /697 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000081/2023
99	D-CRLA/4032/2026 CRLA/153/2026	INFORMANT VS STATE OF ODISHA	KULDEEP MOHANTY VS	JAGATPUR /271 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000097/2023
100	D-CRLMA/39341/2025 CRLMA/26/2026	HEMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	KISSANNAGAR PS /252 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003592/2024
101	D-CRLMC/2855/2026 CRLMC/426/2026	SOUMYA RANJAN ROUT@DIPAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /105 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000102/2025
102	D-CRLMC/3076/2026 CRLMC/427/2026	SHOAEB ALAM VS	SOUMENDRA PATTANAIAK VS	RAJGANGPUR /69 /2025 EXECUTIVE MAGISTRATE,RAJGANGPUR

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103	D-CRLMC/3299/2026 CRLMC/428/2026	STATE OF ODISHA BIKRAM BEHERA VS	KAILASH BEHERA VS	CMC/0000015/2025 DELANGA /152 /2025 J.M.F.C.,PIPILI(Puri) GR/0000378/2025
104	D-CRLMC/3466/2026 CRLMC/429/2026	STATE OF ODISHA SHAIKH AFSAR MEHBOOB VS	SHYAM MANOHAR VS	KALIMELA /266 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000217/2023
105	D-CRLMC/3281/2026 CRLMC/430/2026	STATE OF ODISHA PRAKASH KUMAR SAHU VS	PRATIK NAYAK VS	//0 S.D.J.M.,BALASORE(Baleshwar)
106	D-CRLMC/3520/2026 CRLMC/431/2026	STATE OF ODISHA BISWAJEET ACHARAYA VS	SAMBIT KAR VS	ICC/0000476/2016 //0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
107	D-CRLMC/916/2026 CRLMC/432/2026	P.N.SINGH VICTIM VS	SATYA NARAYAN MISHRA 4 VS	2(C)CC/0000121/2018 KHAIRA /262 /2025 J.M.F.C.,SORO(Baleshwar)
108	D-CRLMC/3054/2026 CRLMC/433/2026	STATE OF ODISHA NARAHARI PRADHAN VS	SUMIT SEKHAR PATTANAİK VS	CT/0001335/2025 BHADRAK TOWN /277 /2021 S.D.J.M.,BHADRAK(Bhadrak)
109	D-CRLMC/3700/2026 CRLMC/434/2026	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	DHIRENDRA KUMAR MOHAPATRA VS	ICC/0000035/2024 G.UDAYAGIRI /149 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal)
110	D-CRLMC/3701/2026 CRLMC/435/2026	STATE OF ODISHA C.SOMASUNDARAM VS	ANUGRAHA NARAYAN SAMANTARAY VS	CT/0000552/2025 PARADEEP /38 /2011 J.M.F.C.,KUJANG(Jagatsinghapur)
111	D-CRLMC/3109/2026 CRLMC/436/2026	STATE OF ODISHA SRINIBAS DALEI VS	SATYA RANJAN MULIA VS	GR/0000191/2011 ATHGARH /173 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack
112	D-CRLMC/3666/2026 CRLMC/437/2026	STATE OF ODISHA JAGAN PALAKA VS	SAROJ KUMAR PADHY VS	Spl/0000127/2022 CHANDILI /130 /2024 SPECIAL JUDGE (POCSO), RAYAGADA
113	D-CRLMC/3328/2026 CRLMC/438/2026	STATE OF ODISHA RUSHINATH MANGARAJ VS	BHARAT JALLI VS	TR/0000021/2024 JATNI P.S. /226 /2017 J.M.F.C.,JATNI(Khordha) GR/0000602/2017

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114	D-CRLMP/3304/2026 CRLMP/174/2026	RAJALAXMI BARIK VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	MAHANGA /381 /2025 () //
115	D-CRLMP/3421/2026 CRLMP/177/2026	GITANJALI SAHOO @ GITARANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 () //
116	D-CRLMP/2090/2026 CRLMP/178/2026	SATYABAN BEHERA VS STATE OF ODISHA	VS	BEGUNIA P.S. /375 /2023 () //
117	D-CRLREV/2289/2026 CRLREV/121/2026	MUNA@MRUTYUNJAY MISHRA VS STATE OF ODISHA	BINI MISHRA VS	INFOCITY PS /222 /2021 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000034/2022
118	D-CRLREV/3622/2026 CRLREV/122/2026	UNION OF INDIA VS RIPUN PRADHAN	JNYANANANDA PANDA (C.G.C.) VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024
119	D-CRLREV/3777/2026 CRLREV/123/2026	VIKASH KUMAR AGRAWAL VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	/ /0 J.M.F.C,BARPALLI(Bargarh) ICC/0000011/2020
120	D-CRLREV/37818/2025 CRLREV/124/2026	SUDHANSU SEKHAR BOSE VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KENDRAPARA /25 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000252/2024
121	D-FAO/2483/2026 FAO/58/2026	ORIENTAL INSURANCE CO. LTD.,BALASORE VS KANAKALATA MUKHI	RIMJHIMBALA PATI VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000004/2020
122	D-FAO/4682/2026 FAO/59/2026	KAMLESH KUMAR SAHU @ KAMLESH KUMAR VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000095/2024
123	D-FAO/4714/2026 FAO/60/2026	MANJULATA BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000028/2025
124	D-FAO/4716/2026 FAO/61/2026	RINKU DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000020/2025
125	D-FAO/4715/2026	MINATI DAS	SATYABAN SAHOO	//

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	FAO/62/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/000021/2025
126	D-FAO/4938/2026 FAO/63/2026	RAKHI MANDAL VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/000044/2024
127	D-FAO/47274/2025 FAO/64/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KANHEI JENA	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000251/2015
128	D-MACA/4592/2026 MACA/127/2026	SUNITA KUA VS DEEPAK KUMAR GUPTA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001221/2021
129	D-MACA/1646/2026 MACA/128/2026	MANAGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS GAMI SAUNTA	PRASANTA KUMAR MAHALI VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000029/2021
130	D-MACA/3635/2026 MACA/129/2026	DIVISIONAL MANAGER , RELIANCE GENERAL INSURANCE CO. LTD,KHURDA VS SRIDHAR RANA	SUBRAT SATPATHY VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000026/2022
131	D-MACA/4629/2026 MACA/130/2026	URMILA DAS VS DUHSASAN JENA	BISWAJIT MOHANTY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000692/2020
132	D-MACA/45454/2025 MACA/131/2026	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK VS BULA PAHADSINGH	PRASANTA KUMAR MAHALI VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000025/2019
133	D-MACA/1671/2026 MACA/132/2026	M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,KHURDA VS ARUNATI SOHALA	ANUPAM DASH VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000029/2023
134	D-MACA/1689/2026 MACA/133/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BHUBANESHWAR VS SACHITRA DAS	ANUPAM DASH VS	// 9TH M.A.C.T., BHUBANESHWAR(Khordha) Mac/0000277/2018
135	D-MACA/33167/2025 MACA/134/2026	SHAKTI RANJAN BHOI VS JANHABI BAG	SATYA NARAYAN MISHRA 4 VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahandi) Mac/0000011/2022
136	D-MACA/2479/2026 MACA/135/2026	SURAMA JENA VS	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri)

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137	D-MACA/3626/2026 MACA/136/2026	SADASHIBA SAHU NATIONAL INSURANCE CO. LTD.,CUTTACK VS AKSHAY PATRA	NIBEDITA MOHANTY VS	Mac/0000009/2006 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir Mac/0000131/2019
138	D-MATA/4400/2026 MATA/46/2026	AKITOSH SARANGI VS SUBHASHREE DIBYADARSANI PANI	HRUDANANDA MOHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000069/2022
139	D-MATA/4646/2026 MATA/47/2026	DEVYANI PANDA VS PINAK PANI DASH	KHETRA MOHAN MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000191/2023
140	D-RPFAM/4423/2026 RPFAM/45/2026	MAMALI @ LIGASHREE @ LEEGASHREE SAHOO VS SATYASANATAN SAHOO	RAJENDRA KUMAR PRADHAN VS	// JUDGE, FAMILY COURT, DHENKANAL Cp/0000055/2025
141	D-RSA/52/2026 RSA/63/2026	JATINDRA PRUSETH VS ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000030/2025
142	D-RSA/53443/2025 RSA/64/2026	THE CHIEF EXECUTIVE OFFICER, TP NORTHERN ODISHA DISTRIBUTION LTD.(TPNOR) VS MAYARANI KAR	PRASANTA KUMAR SATAPATHY VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE RFA/0000058/2024
143	D-RSA/4935/2026 RSA/65/2026	BHAGABAT SAHOO VS AMULYA KUMAR SAHOO	ARUN KUMAR MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000068/2024
144	D-RSA/30901/2025 RSA/66/2026	GADI PAIK VS PARAMANANDA RANA	SAILABALA JENA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000006/2021
145	D-RVWPET/46375/2025 RVWPET/30/2026	BUDHURAM PATRA VS STATE OF ODISHA	ADV. VS	// () //
146	D-RVWPET/4375/2026 RVWPET/31/2026	RAMESH CHANDRA NATH SHARMA VS SUDHANSHU SEKHAR NATH SHARMA	SAMBHU CH. NATH SHARMA VS	// () //
147	D-SAO/2906/2026 SAO/7/2026	DIPTIMAYEE SAHOO VS DR. BANI SAMANTA	DWARIKA PRASAD MOHANTY VS	// 1ST A.D.J., CUTTACK(Cuttack) RFA/0000150/2017

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148	D-TRP(C)/4549/2026 TRP(C)/31/2026	GAYATRI MOHANTY VS BAIBHAB RANJAN PATRA	SIVA SANKAR CHAINI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000585/2025
149	D-TRP(C)/4696/2026 TRP(C)/32/2026	JHILLI SAHOO VS RABINDRA KUMAR SAHOO	LAXMIDHAR MAHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000187/2023
150	D-TRPCRL/40511/2025 TRPCRL/14/2026	SOVARANI CURTIS VS PRIYANKA CHOUDHURY	PADMA LOCHAN MOHANTY VS	//0 S.D.J.M.,SAMBALPUR(Sambalpur) CMC/0000293/2025
151	D-TRPCRL/3796/2026 TRPCRL/15/2026	TULU MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000323/2025
152	D-WA/35348/2025 WA/239/2026	BHABAGRAHI PARIDA VS THE EXECUTIVE ENGINEER , ELECTRICAL (TPCODL),CUTTACK	SURESH CHANDRA DASH VS	// ()
153	D-WA/4508/2026 WA/240/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR, VS SONALI SAMANTARAY	GYANA RANJAN MAHAPATRA VS	// ()
154	D-WA/4506/2026 WA/241/2026	VICE CHANCELLOR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS BANAJA PAIKARAY	GYANA RANJAN MAHAPATRA VS	// ()
155	D-WA/4515/2026 WA/242/2026	VICE CHANCELLOR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS CHINMAYEE NANDA	GYANA RANJAN MAHAPATRA VS	// ()
156	D-WA/4521/2026 WA/243/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR VS PRADIP KUMAR SENAPATI	GYANA RANJAN MAHAPATRA VS	// ()
157	D-WA/4449/2026 WA/244/2026	ABHIRNARAJ NAYAK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// ()
158	D-WA/3290/2026 WA/245/2026	MRUGARAJ PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// ()
159	D-WP(C)/4759/2026	ANJANA BISWAL	DIPANKAR ACHARYA	//

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	WP(C)/4089/2026	VS	VS	0
		COLLECTOR, BALASORE		//
160	D-WP(C)/4681/2026	RATNAKAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/4090/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/5083/2026	DR. LIPISMITA SAMAL	TANMAY MISHRA	//
	WP(C)/4091/2026	VS	VS	0
		THE VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT), KHURDHA		//
162	D-WP(C)/4775/2026	PRAFULLA KUMAR MOHANTA	BIJAYALAXMI SAHOO	//
	WP(C)/4092/2026	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/4688/2026	SOUBHAGINI DAS	SUBHENDU KUMAR NAYAK	//
	WP(C)/4093/2026	VS	VS	0
		THE STATE OF ODISHA		//
164	D-WP(C)/4684/2026	PRABIR KUMAR OJHA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/4094/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/4781/2026	SANJUKTA MAHAPATRA	RANJIT SAMAL	//
	WP(C)/4095/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/4774/2026	SANJIB KUMAR BARIK	GYANA RANJAN MAHAPATRA	//
	WP(C)/4096/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/4783/2026	SURJYAMANI SIKHA	RANJIT SAMAL	//
	WP(C)/4097/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/4778/2026	PANDAB JENA	RAGHUNATH BISWAL	//
	WP(C)/4098/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/3482/2026	BIRENDRA KUMAR	AMITAV TRIPATHY	//
	WP(C)/4099/2026	VS	VS	0
		UNION OF INDIA		//
170	D-WP(C)/4686/2026	PRIYA RANJAN JENA	HRUDANANDA MOHAPATRA	//
	WP(C)/4100/2026	VS	VS	0

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171	D-WP(C)/4740/2026 WP(C)/4101/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	BIKASH MISHRA VS	// // 0
172	D-WP(C)/5042/2026 WP(C)/4102/2026	STATE OF ODISHA PUNJAB NATIONAL BANK, CUTTACK VS	TUNA SAHU VS	// // 0
173	D-WP(C)/4784/2026 WP(C)/4103/2026	M/S ROHAN ELECTRONICS (BORROWER), BHUBANESWAR THAKUR PRADHAN VS	RANJIT SAMAL VS	// // 0
174	D-WP(C)/4785/2026 WP(C)/4104/2026	STATE OF ODISHA GURUDEB BHOI VS	RANJIT SAMAL VS	// // 0
175	D-WP(C)/4780/2026 WP(C)/4105/2026	STATE OF ODISHA PRASANNA KUMAR MAHAPATRA VS	RANJIT SAMAL VS	// // 0
176	D-WP(C)/4139/2026 WP(C)/4106/2026	STATE OF ODISHA DHARANIDHAR SA VS	SACHIDANANDA SAHOO VS	// // 0
177	D-WP(C)/4750/2026 WP(C)/4107/2026	STATE OF ODISHA SUNITA NAG @ PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
178	D-WP(C)/54027/2025 WP(C)/4108/2026	STATE OF ODISHA HIMANSU BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0
179	D-WP(C)/4794/2026 WP(C)/4109/2026	STATE OF ODISHA JAGADISH SA VS	RANJIT SAMAL VS	// // 0
180	D-WP(C)/4795/2026 WP(C)/4110/2026	STATE OF ODISHA DINGARDHAR GADTIA VS	RANJIT SAMAL VS	// // 0
181	D-WP(C)/4797/2026 WP(C)/4111/2026	STATE OF ODISHA SUSHIL KUMAR JAYAPURIA VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/692/2026 WP(C)/4112/2026	NILANCHAL DASH VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
183	D-WP(C)/690/2026 WP(C)/4113/2026	Dr. MANASI RANI BISOI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
184	D-WP(C)/4798/2026 WP(C)/4114/2026	TAPASWINI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
185	D-WP(C)/4840/2026 WP(C)/4115/2026	MURALIDHAR BEHERA VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
186	D-WP(C)/4788/2026 WP(C)/4116/2026	KALPANA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
187	D-WP(C)/2814/2026 WP(C)/4117/2026	UNION OF INDIA VS SURESH PRASAD GUPTA	ASUTOSH MOHANTY VS	// 0 //
188	D-WP(C)/4156/2026 WP(C)/4118/2026	MANAS RANJAN OJHA VS AUTHORISED OFFICER AND CHIEF MANAGER, BANK OF BARODA, CUTTACK	MANAS RANJAN KHATUA VS	// 0 //
189	D-WP(C)/4789/2026 WP(C)/4119/2026	GHANASHYAM NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
190	D-WP(C)/5072/2026 WP(C)/4120/2026	SONY SIL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/691/2026 WP(C)/4121/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
192	D-WP(C)/4791/2026 WP(C)/4122/2026	LALITA DANSANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
193	D-WP(C)/4827/2026	SURABHI BHOI	SURYAKANTA DWIBEDI	//

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	WP(C)/4123/2026	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/4793/2026 WP(C)/4124/2026	PADMAMUKHA RAHENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
195	D-WP(C)/4799/2026 WP(C)/4125/2026	CLEMENTINA LAKRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
196	D-WP(C)/4524/2026 WP(C)/4126/2026	PURNA CHANDRA PRUSTY VS THE COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //
197	D-WP(C)/4967/2026 WP(C)/4127/2026	BINOD KUMAR SAHOO VS THE COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL	LALITENDU MISHRA VS	// 0 //
198	D-WP(C)/4496/2026 WP(C)/4128/2026	DEEPANJALI NAYAK VS ZONAL MANAGER, BANK OF BARODA, BHUBANESWAR	NIRMAL RANJAN ROUTRAY VS	// 0 //
199	D-WP(C)/3818/2026 WP(C)/4129/2026	M/S.SPECIAL BLAST LIMITED, RAIPUR VS UNION OF INDIA	ASISH MISHRA VS	// 0 //
200	D-WP(C)/4177/2026 WP(C)/4130/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
201	D-WP(C)/5075/2026 WP(C)/4131/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
202	D-WP(C)/4566/2026 WP(C)/4132/2026	M/S BHABAGRAHI BARIK, CUTTACK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	JANAKALYANA MOHANTY VS	// 0 //
203	D-WP(C)/4498/2026 WP(C)/4133/2026	SHYAMALENDRA KUMAR SINGHABABU VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
204	D-WP(C)/4677/2026 WP(C)/4134/2026	PUSHPA PAIKA VS	JNYANANANDA PANDA VS	// 0

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205	D-WP(C)/4519/2026 WP(C)/4135/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	PRASANTA KUMAR MISHRA VS	// // 0
206	D-WP(C)/4786/2026 WP(C)/4136/2026	STATE OF ODISHA RAMA CHANDRA MEHER VS	RANJIT SAMAL VS	// // 0
207	D-WP(C)/4520/2026 WP(C)/4137/2026	STATE OF ODISHA MANAS RANJAN SETHY VS	GYANENDRA KUMAR TRIPATHY VS	// // 0
208	D-WP(C)/4878/2026 WP(C)/4138/2026	THE ODISHA INFORMATION COMMISSION, BHUBANESWAR SUKUMAR SATYABRAT BARIK VS	KUNAL KUMAR SWAIN VS	// // 0
209	D-WP(C)/3178/2026 WP(C)/4139/2026	STATE OF ODISHA RASHMIREKHA DASH VS	RAMDAS ACHARY VS	// // 0
210	D-WP(C)/4887/2026 WP(C)/4140/2026	STATE OF ODISHA DANARDAN MALLIK VS	AMIT PRASAD BOSE VS	// // 0
211	D-WP(C)/4787/2026 WP(C)/4141/2026	STATE OF ODISHA BALAMAKUNDA PARUA VS	RANJIT SAMAL VS	// // 0
212	D-WP(C)/4773/2026 WP(C)/4142/2026	STATE OF ODISHA M/S. S.I.S INDIA LTD., ANGUL VS	SANJAT DAS VS	// // 0
213	D-WP(C)/4883/2026 WP(C)/4143/2026	REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH BHUBANESWAR BEHERA VS	AMIT PRASAD BOSE VS	// // 0
214	D-WP(C)/4337/2026 WP(C)/4144/2026	STATE OF ODISHA V.S.RAMAKRISHNA P VS	SUJATA JENA VS	// // 0
215	D-WP(C)/4877/2026 WP(C)/4145/2026	UNION OF INDIA DHANUARJAYA MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/4503/2026 WP(C)/4146/2026	JAYARAJ SAMANTARAY VS ASST SETTLEMENT OFFICER, JOBRA CUTTACK	GOPINATH MISHRA VS	// 0 //
217	D-WP(C)/4880/2026 WP(C)/4147/2026	DEBASIS ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
218	D-WP(C)/4881/2026 WP(C)/4148/2026	MAA BHAGABATI SELF HELP GROUP, BADHIGADIA, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	D-WP(C)/4882/2026 WP(C)/4149/2026	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/54782/2025 WP(C)/4150/2026	BATAKRUSHNA MALLA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
221	D-WP(C)/4828/2026 WP(C)/4151/2026	K. PRAKASH RAO VS UNION OF INDIA	SATYABRATA MOHANTY (1) VS	// 0 //
222	D-WP(C)/4836/2026 WP(C)/4152/2026	MOHANTI PANDEI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
223	D-WP(C)/3055/2026 WP(C)/4153/2026	M/S RABINDRA BHOI, BALASORE VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
224	D-WP(C)/4874/2026 WP(C)/4154/2026	CHHABINDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/4243/2026 WP(C)/4155/2026	DASHARATHI PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
226	D-WP(C)/4842/2026 WP(C)/4156/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
227	D-WP(C)/4845/2026	BAIDEHI BEHERA	MADAN MOHAN SWAIN	//

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	WP(C)/4157/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4848/2026 WP(C)/4158/2026	TRINATH GIRI VS ADDL. REGIONAL TRANSPORT OFFICER, BARBIL, KENDUJHAR	ASMIYA RANJAN MAJHI VS	// 0 //
229	D-WP(C)/4837/2026 WP(C)/4159/2026	RATNAKAR SAHANI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
230	D-WP(C)/51752/2025 WP(C)/4160/2026	SAROJ RANJAN MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
231	D-WP(C)/4331/2026 WP(C)/4161/2026	RENUKABALA MOHANTY VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
232	D-WP(C)/4850/2026 WP(C)/4162/2026	SHOBHARANI SUTAR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
233	D-WP(C)/4575/2026 WP(C)/4163/2026	SIBA NARAYAN BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
234	D-WP(C)/4893/2026 WP(C)/4164/2026	NASAD BEGUM VS THE BRANCH MANAGER,HDB FINANCIAL SERVICES LIMITED, JAJPUR	AJAYA KUMAR MOHARANA VS	// 0 //
235	D-WP(C)/4760/2026 WP(C)/4165/2026	ZUBIN BAL @ JUBIN BAL VS ASSISTANT SETTLEMENT OFFICER, JOBRA CUTTACK	SIBASIS SAMANTARAY VS	// 0 //
236	D-WP(C)/5218/2026 WP(C)/4166/2026	BONOJ TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
237	D-WP(C)/4908/2026 WP(C)/4167/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
238	D-WP(C)/4287/2026 WP(C)/4168/2026	PARSURAM PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/4934/2026 WP(C)/4169/2026	STATE OF ORISSA KENDRAPARA COLLEGE, KENDRAPARA VS COMMISSIONER OF INCOME TAX(EXEMPTION) HYDERABAD	SIDHARTH SHANKAR PADHY VS	// // 0 //
240	D-WP(C)/5035/2026 WP(C)/4170/2026	LACHHAMAN JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
241	D-WP(C)/4864/2026 WP(C)/4171/2026	YAMESWAR MOHAPATRA VS REGISTRAR OF COOPERATIVE SOCIETIES, KHURDA ODISHA	UMAKANT SAHOO VS	// 0 //
242	D-WP(C)/4291/2026 WP(C)/4172/2026	PURUSOTTAM NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
243	D-WP(C)/4568/2026 WP(C)/4173/2026	SURAMA JANI VS THE COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, NAYAGARH	RASHMI KANTA ACHARYA VS	// 0 //
244	D-WP(C)/5254/2026 WP(C)/4174/2026	RABINDRA PANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
245	D-WP(C)/4865/2026 WP(C)/4175/2026	BISWA BHUSAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
246	D-WP(C)/4744/2026 WP(C)/4176/2026	SUNIL SAHU VS REGIONAL TRANSPORT OFFICER, TALCHER	SYAMALENDU PATNAIK VS	// 0 //
247	D-WP(C)/4296/2026 WP(C)/4177/2026	SAGARIKA JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
248	D-WP(C)/4860/2026 WP(C)/4178/2026	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
249	D-WP(C)/4866/2026 WP(C)/4179/2026	DEBENDRA NATH DEBTA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

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250	D-WP(C)/4936/2026 WP(C)/4180/2026	DILLIP KUMAR ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
251	D-WP(C)/5237/2026 WP(C)/4181/2026	KUMAR ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
252	D-WP(C)/5029/2026 WP(C)/4182/2026	NARAYANA PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
253	D-WP(C)/4966/2026 WP(C)/4183/2026	BARADA PRASANA DAS VS THE CHIEF MANAGER, AXIS BANK , COLLEGE SQUARE, CUTTACK	SOUMYAJYOTI BISWAL VS	// 0 //
254	D-WP(C)/4875/2026 WP(C)/4184/2026	KAMALINI JAGAT VS COUNCIL OF HIGHER SECONDARY EDUCATION BHUBANESWAR, ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
255	D-WP(C)/4824/2026 WP(C)/4185/2026	RAJESH KUMAR DORA VS COLLECTOR, KORAPUT	DIGAMBAR SETHI VS	// 0 //
256	D-WP(C)/4475/2026 WP(C)/4186/2026	MUKESH KUMAR JENA VS SNEHARANI BADASETH	GOUTAM KUMAR ACHARYA VS	// 0 //
257	D-WP(C)/4562/2026 WP(C)/4187/2026	TIKINA TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/4895/2026 WP(C)/4188/2026	MOHAPATRA KALIDAS JAYASINGH VS AUTHORIZED OFFICER, THE URBAN COOPERATIVE BANK LTD	ANJAN KUMAR BISWAL VS	// 0 //
259	D-WP(C)/4979/2026 WP(C)/4189/2026	SUBRAT NAYAK VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
260	D-WP(C)/4868/2026 WP(C)/4190/2026	RABINDRA BARIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
261	D-WP(C)/4825/2026	RATIKANTA ROUT	SATYA RANJAN MULIA	//

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	WP(C)/4191/2026	VS THE DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI	VS	0 //
262	D-WP(C)/4829/2026 WP(C)/4192/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/5019/2026 WP(C)/4193/2026	BISHNU PRASAD PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
264	D-WP(C)/4442/2026 WP(C)/4194/2026	MAUSUMI PRAVA GIRI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
265	D-WP(C)/2728/2026 WP(C)/4195/2026	TRINATH PANDA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
266	D-WP(C)/5219/2026 WP(C)/4196/2026	SRIDHAR BINDHANI VS COLLECTOR, MAYURBHANJ	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/4958/2026 WP(C)/4197/2026	BREATHE GREEN INDIA PVT. LTD., CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
268	D-WP(C)/5036/2026 WP(C)/4198/2026	BIMALA BEHERA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
269	D-WP(C)/4905/2026 WP(C)/4199/2026	SAMANTA MADHABANANDA MAHAPATRA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
270	D-WP(C)/5051/2026 WP(C)/4200/2026	PRADIP KUMAR PRAHARAJ VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
271	D-WP(C)/4867/2026 WP(C)/4201/2026	SANANDA SAHU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
272	D-WP(C)/3674/2026 WP(C)/4202/2026	SESHADEV SWAIN VS	PRADIPTA VARMA VS	// 0

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273	D-WP(C)/4907/2026 WP(C)/4203/2026	STATE OF ODISHA SUSHREE SANGITA DASH VS	PITAMBAR PANDA VS	// // 0
274	D-WP(C)/5205/2026 WP(C)/4204/2026	STATE OF ORISSA RAMESH CHANDRA SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0
275	D-WP(C)/5065/2026 WP(C)/4205/2026	STATE OF ODISHA PRATAP MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
276	D-WP(C)/3749/2026 WP(C)/4206/2026	STATE OF ODISHA MONALISHA ROUT VS	SAROJA KANTA SAMAL VS	// // 0
277	D-WP(C)/4942/2026 WP(C)/4207/2026	STATE OF ODISHA UPENDRA NATH SAHOO VS	NIRANJAN NAYAK VS	// // 0
278	D-WP(C)/5061/2026 WP(C)/4208/2026	STATE OF ODISHA CHUDAMANI SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
279	D-WP(C)/4952/2026 WP(C)/4209/2026	STATE OF ODISHA NISHIKANTA PANDA VS	SASWATI MOHAPATRA VS	// // 0
280	D-WP(C)/4971/2026 WP(C)/4210/2026	STATE OF ODISHA SUKADEB SARAN SINGH VS	RAKESH KUMAR SARANGI VS	// // 0
281	D-WP(C)/4955/2026 WP(C)/4211/2026	STATE OF ODISHA BHAIRAB CHANDRA ROUL VS	PRASANNA KUMAR RATH (1) VS	// // 0
282	D-WP(C)/4285/2026 WP(C)/4212/2026	STATE OF ODISHA MINNA JENA VS	PABITRA KUMAR BEHERA VS	// // 0
283	D-WP(C)/5043/2026 WP(C)/4213/2026	STATE OF ODISHA SAUMYA RANJAN SARANGI VS	BIBHUTI BHUSAN PATTNAYAK VS	// // 0
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284	D-WP(C)/5197/2026 WP(C)/4214/2026	SHIBA SEBAK SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
285	D-WP(C)/4944/2026 WP(C)/4215/2026	KUMUDA RANJAN PANDA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
286	D-WP(C)/5210/2026 WP(C)/4216/2026	M/S TUNA PAHAN VS THE CHIEF COMMISSIONER,CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
287	D-WP(C)/5198/2026 WP(C)/4217/2026	PANKAJ KUMAR SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
288	D-WP(C)/4963/2026 WP(C)/4218/2026	DR. SANJIB KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/4959/2026 WP(C)/4219/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
290	D-WP(C)/5208/2026 WP(C)/4220/2026	M/S GOPALKRUSHNA BHUYAN, GANJAM VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
291	D-WP(C)/4623/2026 WP(C)/4221/2026	BIJAY KUMAR ROUT VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
292	D-WP(C)/996/2026 WP(C)/4222/2026	ASHALATA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
293	D-WP(C)/4286/2026 WP(C)/4223/2026	ABUBAKAR KHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
294	D-ABLAPL/3130/2026 ABLAPL/1654/2026	SITANSHU CHANDRA PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BANTALA /1 /2026 0 //
295	D-ABLAPL/3306/2026	LAXMIDHAR @ LAKSHMIDHAR MAHALIK	SAKTIDHARA MISHRA	TIHIDI /386 /2025

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	ABLAPL/1655/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3392/2026 ABLAPL/1656/2026	SUSHANTA KUMAR KHAMARI @ BABULU KHAMARI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /147 /2021 () //
297	D-ABLAPL/3518/2026 ABLAPL/1657/2026	KISHOR KISAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /294 /2025 () //
298	D-ABLAPL/1229/2026 ABLAPL/1658/2026	LABANGA BHOI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	PAHALA /449 /2025 () //
299	D-ABLAPL/3311/2026 ABLAPL/1659/2026	BINAYA KUMAR BISI @ BISHI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	/ /0 JMFC, TUMUDIBANDHA(Kandhamal) 2(B)CC/0000001/2026
300	D-ABLAPL/3747/2026 ABLAPL/1660/2026	RIBUNA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /735 /2025 () //
301	D-ABLAPL/3751/2026 ABLAPL/1661/2026	SURAJ NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	CAPITAL P.S. /63 /2026 () //
302	D-ABLAPL/3361/2026 ABLAPL/1662/2026	SRIDHAR DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /52 /2026 () //
303	D-ABLAPL/3752/2026 ABLAPL/1663/2026	MANAS SETHI @ MANAS SETHY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARSHAGHAI /23 /2026 () //
304	D-ABLAPL/3388/2026 ABLAPL/1664/2026	SURESWARI SAGARIKA JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHANDAGIRI P.S. /465 /2025 () //
305	D-ABLAPL/3761/2026 ABLAPL/1665/2026	JANMEJAY NAYAK VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	NACHUNI /125 /2025 () //
306	D-ABLAPL/3540/2026 ABLAPL/1666/2026	RABI @ RABINDRA SAHOO VS	MRITUNJAY BANERJEE VS	SATYABADI /37 /2026 ()

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307	D-ABLAPL/3764/2026 ABLAPL/1667/2026	STATE OF ODISHA HRUDANANDA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// ATTABIRA /133 /2013 () //
308	D-ABLAPL/3783/2026 ABLAPL/1668/2026	AJAYA KUMAR NAIK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	BANTALA /467 /2025 () //
309	D-ABLAPL/3786/2026 ABLAPL/1669/2026	STATE OF ODISHA SUBHENDU NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NAYAPALLI P.S. /53 /2026 () //
310	D-ABLAPL/3686/2026 ABLAPL/1670/2026	STATE OF ODISHA DEEPAK NAIK @ LIPU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /504 /2025 () //
311	D-ABLAPL/3792/2026 ABLAPL/1671/2026	STATE OF ODISHA BAPI @ SAMEER SINGH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	KAKATAPUR /27 /2025 () //
312	D-ABLAPL/3696/2026 ABLAPL/1672/2026	STATE OF ODISHA RAMA KRISHNA MALLICK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// /0 () //
313	D-ABLAPL/3798/2026 ABLAPL/1673/2026	STATE OF ODISHA IPSITA PRIYADARSHINI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 () //
314	D-ABLAPL/3702/2026 ABLAPL/1674/2026	STATE OF ODISHA NAMITA PATNAIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHURDA MODEL /471 /2025 () //
315	D-ABLAPL/3801/2026 ABLAPL/1675/2026	STATE OF ODISHA CHOUDHURY JAGADISH MAHARANA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	KUDANAGARI /173 /2025 () //
316	D-ABLAPL/3705/2026 ABLAPL/1676/2026	STATE OF ODISHA DILLIP KUMAR PANDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /44 /2026 () //
317	D-ABLAPL/3808/2026 ABLAPL/1677/2026	STATE OF ODISHA RADHAMOHAN SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1130 /2025 () //

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318	D-ABLAPL/3814/2026 ABLAPL/1678/2026	SANJEET RAI @ SANJEET RAY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /18 /2026 () //
319	D-ABLAPL/3708/2026 ABLAPL/1679/2026	PINTU @ MAHADEB SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /68 /2026 () //
320	D-ABLAPL/3819/2026 ABLAPL/1680/2026	BISWAMITRA BADI VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	BIRMAHARAJPUR /247 /2025 () //
321	D-ABLAPL/3831/2026 ABLAPL/1681/2026	DHEERAJ KUMAR RAI @ DHEERAJ RAY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /18 /2026 () //
322	D-ABLAPL/3715/2026 ABLAPL/1682/2026	SURYANARAYAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	BHADRAK TOWN /18 /2026 () //
323	D-ABLAPL/2857/2026 ABLAPL/1683/2026	SOUMYA RANJAN MAJHI @ MITHUN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /103 /2025 () //
324	D-ABLAPL/3557/2026 ABLAPL/1684/2026	KANAK @ KANAKLATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /166 /2025 () //
325	D-ABLAPL/3566/2026 ABLAPL/1685/2026	BIDYADHAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TIGIRIA /21 /2026 () //
326	D-ABLAPL/3668/2026 ABLAPL/1686/2026	SANGRAM BAGARTY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /1 /2026 () //
327	D-ABLAPL/3720/2026 ABLAPL/1687/2026	SUSANTA PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BISRA /5 /2026 () //
328	D-ABLAPL/3722/2026 ABLAPL/1688/2026	JHILI SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JAGANNATHA PRASAD /26 /2026 () //
329	D-ABLAPL/3852/2026	SEKH SAHANAWAZ @ SK. SAHANWAJ	BIRENDRA KUMAR PARDHI	KARANJIA /27 /2026

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	ABLAPL/1689/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/3724/2026 ABLAPL/1690/2026	JITU @ JITENDRA KU SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /835 /2025 () //
331	D-ABLAPL/3733/2026 ABLAPL/1691/2026	PRAVAT DASH VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	MARKAT NAGAR /166 /2025 () //
332	D-ABLAPL/3734/2026 ABLAPL/1692/2026	SUDHIR KUMAR @ RUPESH KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /73 /2026 () //
333	D-ABLAPL/3735/2026 ABLAPL/1693/2026	SAI SAMIRAN BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
334	D-ABLAPL/3802/2026 ABLAPL/1694/2026	ASHISH KUMAR RAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /94 /2026 () //
335	D-ABLAPL/3824/2026 ABLAPL/1695/2026	BASUDEV MANIA @ BASU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
336	D-ABLAPL/3692/2026 ABLAPL/1696/2026	PRABHAKAR DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /60 /2026 () //
337	D-ABLAPL/3516/2026 ABLAPL/1697/2026	ARIYAN SUNA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT TOWN /5 /2026 () //
338	D-ABLAPL/3528/2026 ABLAPL/1698/2026	TAPAS SAHOO@DHANURJAYA SAHU VS STATE OF ODISHA	KEDARNATH SAHOO VS	BANTALA /7 /2026 () //
339	D-ABLAPL/3617/2026 ABLAPL/1699/2026	ARJUN SINGH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHANJPUR /364 /2025 () //
340	D-ABLAPL/3804/2026 ABLAPL/1700/2026	KELU CHARAN BEHERA VS	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /90 /2026 ()

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341	D-ABLAPL/3634/2026 ABLAPL/1701/2026	STATE OF ODISHA JITU BEHERA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	// MANCHESWAR P.S. /688 /2024 () //
342	D-ABLAPL/3853/2026 ABLAPL/1702/2026	SUNIL SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //
343	D-ABLAPL/3868/2026 ABLAPL/1703/2026	DHARMARAJ TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /274 /2025 () //
344	D-ABLAPL/3874/2026 ABLAPL/1704/2026	RAJIN @ RAJENDRA SAHOO @ RAJEN SAHU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	SAINTALA /7 /2026 () //
345	D-ABLAPL/3876/2026 ABLAPL/1705/2026	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /20 /2026 () //
346	D-ABLAPL/3795/2026 ABLAPL/1706/2026	RINTU MALIK @ RASHMI RANJAN MALIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	SALIPUR /245 /2025 () //
347	D-ABLAPL/3872/2026 ABLAPL/1707/2026	MANOJ KUMAR PATRA @ KANHU CHARAN PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /27 /2026 () //
348	D-ABLAPL/3882/2026 ABLAPL/1708/2026	DUSMANTA NATH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUASTRIAL,NISA /29 /2026 () //
349	D-ABLAPL/3899/2026 ABLAPL/1709/2026	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /24 /2026 () //
350	D-ABLAPL/3832/2026 ABLAPL/1710/2026	SANJU GAGRAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /21 /2026 () //
351	D-ABLAPL/3129/2026 ABLAPL/1711/2026	CHAKRADHAR DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000224/2016

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352	D-ABLAPL/3833/2026 ABLAPL/1712/2026	SWAPNARANI BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /25 /2026 () //
353	D-ABLAPL/3861/2026 ABLAPL/1713/2026	HRUDANANDA DAS @ DHUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /28 /2026 () //
354	D-ABLAPL/3485/2026 ABLAPL/1714/2026	SURESH DAS VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /196 /2023 () //
355	D-ABLAPL/3836/2026 ABLAPL/1715/2026	BISWA RANJAN MOHARANA @ MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /21 /2026 () //
356	D-ABLAPL/3805/2026 ABLAPL/1716/2026	SISIR KUMAR MALLICK @ SISIRA MALLIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 () //
357	D-ABLAPL/3850/2026 ABLAPL/1717/2026	SIPU NATH VS STATE OF ODISHA	TRILCHAN DASH VS	ATHGARH /68 /2025 () //
358	D-ABLAPL/3866/2026 ABLAPL/1718/2026	MOHAN HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /239 /2025 () //
359	D-ABLAPL/3108/2026 ABLAPL/1719/2026	SUSAMA BEHERA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KHURDA PS /1 /2026 () //
360	D-ABLAPL/39190/2025 ABLAPL/1720/2026	MOHAMMAD SADDAM VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /592 /2025 () //
361	D-ABLAPL/3812/2026 ABLAPL/1721/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BALIAPAL /43 /2026 () //